

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-528

CP No.-37/241/242/ND/2023
CA/150/2023, CA(Co. Act)/130/2024, CA(Co. Act)/133/2024

IN THE MATTER OF:

Rakesh Kapoor & Ors.

.....Applicant

Vs.

Shree Ravi Trading and Manufacturing Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 03.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Pradeep Bakshi, Mr. Mohit Bakshi, Mr. Harshul
Chaudhary, Advs.

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **28.08.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**